

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13020/04/2022-US.II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
NEW DELHI-110 011.

Dated: 21st November, 2022.

NOTIFICATION

Shri Justice Chander Bhusan has tendered his resignation from the office of Judge, High Court of Himachal Pradesh, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 02nd November, 2022 (afternoon).

mvp
21/11/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No.K-13020/04/2022-US.II

Dated: 21.11.2022.

Copy to:-

- 1 Shri Justice Chander Bhusan through the Registrar General, High Court Himachal Pradesh, Shimla.
- 2 The Secretary to Governor, Himachal Pradesh, Shimla.
- 3 The Secretary to Chief Minister, Himachal Pradesh, Shimla.
- 4 The Secretary to the Chief Justice, Himachal Pradesh High Court, Shimla.
- 5 The Chief Secretary, Govt. of Himachal Pradesh, Shimla.
- 6 The Registrar General, High Court of Hmachal Pradesh, Shimla.
- 7 The Accountant General, Himachal Pradesh, Shimla.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PPS to Principal Secretary to the Prime Minister, PM Office, South Block, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MoS(L&J)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Kumar Aggarwal
21/11/2022.

(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 23383037